

HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL, PENDENCY AND CASE CLEARANCE RATE OF COMMERCIAL CASES DURING THE MONTH OF NOVEMBER, 2025

(B) COMMERCIAL DIVISION CATEGORIES OF CASES	PENDENCY AS ON 01.11.25	INSTITUTION	DISPOSAL	PENDENCY AS ON 30.11.25	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
CIVIL SUITS (COMM)	4107	112	67	4152	759	17
ORIGINAL MISC. PET. (I) (COMM)	282	38	46	274	344	7
ORIGINAL MISC. PET. (T) (COMM)	34	11	7	38	90	4
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0		
ORIGINAL MISC. PET. (E) (COMM)	17	2	2	17	307	9
ORIGINAL MISC. PET. (COMM)	2476	65	25	2516	2329	34
ORIGINAL MISC. PET. (ENF.) (COMM)	994	28	16	1006	1041	18
ORIGINAL MISC. PET. (EFA) (COMM)	46	0	2	44	375	6
ARBITRATION APPEAL (COMM)	65	3	7	61	445	8
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	49	78	83	44	14	1
COUNTER CLAIMS (COMM)	176	0	1	175		
CIVIL SUITS (COMM) (INFRA)	1	0	0	1		
CIVIL ORIGINAL (COMM-IPD-TM)	1027	10	21	1016	470	8
CIVIL ORIGINAL (COMM-IPD-CR)	174	6	3	177	642	9
CIVIL APPEAL (COMM-IPD-GI)	0	0	0	0		
CIVIL APPEAL (COMM-IPD-PAT)	194	2	6	190	1053	13
CIVIL APPEAL (COMM-IPD-PV)	1	0	0	1		
CIVIL APPEAL (COMM-IPD-TM)	136	10	8	138	210	6
CIVIL APPEAL (COMM-IPD-CR)	14	0	0	14		
CIVIL ORIGINAL (COMM-IPD-PAT)	49	4	0	53		

CASE CLEARANCE RATE OF COMMERCIAL CASES FOR THE MONTH OF NOVEMBER, 2025

DIVISION	TOTAL NUMBER OF CASES INSTITUTED	TOTAL NUMBER OF CASES DISPOSED OF	CASE CLEARANCE RATE (CCR)
COMMERCIAL DIVISION	369	294	79.67%

Note 1 - Column No.6 represents the average of the total number of days between the day immediately after the registration of the case and the date of its disposal

Note 2 - Column No. 7 represents the average of actual number of days on which the case was heard from the date of its first hearing till the date of pronouncement of order / judgment

Note 3 - All the Hon'ble Judges hearing commercial cases have cases of other jurisdictions as well on their Roster.